

**Shri A. C. Guha:** I think very few have come back, but has there been any attempt in recent times? Is there any programme to send them this year?

**Dr. Katju:** May I say, Sir, with all respect that the hon. Member knows much better than I do. I am always supposing that there is a continuous attempt at persuasion going on.

**Shri A. M. Thomas:** May I know, Sir, whether Government has any idea with regard to the number of families which can be accommodated?

**Dr. Katju:** Our idea was there should be 20,000 people altogether, but the more the merrier.

**Shri Achuthan:** May I know the facilities given to such families?

**Mr. Speaker:** I think all these questions have been dealt with. There was a consistent string of questions during the day before last I believe. Any number of questions have been put.

**Shri A. C. Guha:** Is there any programme also to settle non-agriculturist families?

**The Minister of Rehabilitation (Shri A. P. Jain):** A few non-agriculturist families have been sent, and I may inform the hon. Member that during the course of the remaining period, there is a proposal to send between 100 and 150 more families.

**Shri B. K. Das:** The hon. Minister replied that agriculturist families would be settled there. Is it with reference to the scheme of settling refugees or other persons also?

**Dr. Katju:** I can say more preference would be given to refugees. If refugees are not forthcoming, anybody else will go.

#### ADIVASIS (LITERACY)

\*1849. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to state the percentage of literacy among the Adivasis of India?

**The Minister of Home Affairs and States (Dr. Katju):** Attention is invited to the reply given by me to Shri R. B. Parmar's Starred Question No. 1484 on the 4th of July, 1952, which was to the effect that no information is available at present.

**Shri Sanganna:** May I know whether the Central Government has received information from the State Governments as to how the grants

placed at their disposal are utilised for the economic uplift of the Adivasis?

**Dr. Katju:** May I respectfully enquire whether this question arises out of the parent question? The question is: "What is the percentage of literacy?" and my hon. friend now enquires as to how the grants are being utilised for the benefit of the Adivasis. I can say a lot, but it will only take the time of the House.

**Mr. Speaker:** The point seems to be that the hon. Member is referring to a certain previous answer given in connection with literacy. For purposes of literacy, the Government of India, it seems, is making at least some grant. Therefore, the question arises if the Government have any machinery for seeing as to how the grant is being utilised. That is his question.

**Dr. Katju:** There is a Regional Commissioner here, and there is a Regional Commissioner there, and it is a State responsibility. They are doing the best that they can.

**Shri B. K. Patel:** Do Government propose to collect this information?

**Mr. Speaker:** Obviously, I think, they must collect all information that is necessary.

#### AGRICULTURAL LABOURERS

\*1851. **Shri V. Missir:** Will the Minister of Food and Agriculture be pleased to state whether there is any land reclamation and improvement scheme under consideration of Government with a view to stepping up agricultural production and if so, what is the nature of that scheme?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** The Central Tractor Organisation of the Government of India are already engaged on a scheme of land reclamation with the help of 240 heavy tractors. The scheme envisages reclamation of 1½ million acres of weed-infested lands in U.P., Madhya Pradesh, Madhya Bharat and Bhopal over a period of seven years beginning with the 1949-50 reclamation season. Except for a small area in U.P. where a pilot project of jungle clearance has been undertaken, the land to be reclaimed is infested by the Kans weed. The annual additional production of foodgrains from the reclaimed lands is estimated to be between 1/3 and 1/4 ton per acre. No other scheme for land reclamation is under consideration at present.